

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
CA (CAA)-76/ND/2024

IN THE MATTER OF:
R1 RCM India Private Limited

...APPLICANT

Section
U/s 230-232 1st Motion

Order delivered on 10.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant:
For the RD :
For the OL :
For the IT Department :

ORDER

This is the 1st Motion Petition filed under Section 230-232 of the Companies Act, 2013.

Heard the Ld. Counsel on behalf of the Petitioner. Order in this matter is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)